GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 954
TO BE ANSWERED ON 24TH JULY, 2018

SALIENT FEATURES OF PDS

954. **PROF. RICHARD HAY:**
SHRI PARESH RAVAL:
SHRI ANIL SHIROLE:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI GEORGE BAKER:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री   be pleased to state:

(a) the salient features of the Public Distribution System (PDS) Scheme and the details of the Government's plan to digitise it;

(b) the number of PDS shops which are computerised across the country, State/UT-wise including Kerala, Gujarat, West Bengal and Maharashtra;

(c) whether any time limit has been fixed for completion of computerisation of PDS across the country and if so, the details thereof, State/UT-wise including Kerala, Gujarat, West Bengal and Maharashtra;

(d) whether the Government is planning to link Ration Card with Aadhaar Card across the country and if so, the details thereof and the reasons therefor along with the response of all the States/UTs; and

(e) whether the Government has received any proposal from some of the States to include more products under PDS and if so, the details thereof and the action taken by the Government thereon?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (d):   Public Distribution System (PDS) is operated under the provisions of National Food Security Act (NFSA), 2013. The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving foodgrains (rice, wheat & coarse grains) at highly subsidized rates i.e. Rs. 3/2/1 per kg respectively. Under the Act, eligible families comprise of Priority Households (PHH) and Antyodaya Anna Yojana (AAY) families. As per the provisions of NFSA, 2013, this Department is also

implementing a scheme on 'End-to-End Computerization of TPDS Operations' during XII Five Year Plan (2012-17) in collaboration with all States/UTs on cost sharing basis. The scheme comprises digitization of ration cards/beneficiary other database, online allocation, computerization of supply chain management, setting up of transparency portal and grievance redressal mechanisms. Further, to identify and weed out duplicate/ineligible beneficiaries and to enable rightful targeting of food subsidies, all States/UTs have been requested to seed Aadhaar numbers in RC data base. Since some of the States/UTs could not completed all activities under the scheme within the time lines of plan period, the validity of the scheme has been extended upto 31.3.2019 without any escalation of the project cost. The present status of implementation of the scheme i.e. digitization of ration cards/beneficiary database, Aadhaar seeding and FPS automation (State/UT-wise) etc. is given at Annexure.

(e):   No such proposal is received in this Department.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE UNSTARRED QUESTION NO. 954 DUE FOR ANSWER ON 24.07.2018 IN THE LOK SABHA.

Status of End-to-End Computerization of PDS Operations

Sl.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply Chain Management	Transparency Portal	Online Grievance Redressal	Toll Free Helpline Numbers	Total No. of Fair Price Shops	No. of FPSs with Operational ePoS
1	Andhra Pradesh	100%	100%	Implemented	Implemented	Yes	Yes	Yes	28,663	28,663
2	A & N Islands	100%	100%	Implemented	Implemented	Yes	Yes	Yes	482	401
3	Arunachal Pradesh	100%	45%	-	-	Yes	-	Yes	1,731	0
4	Assam	100%	0%	Implemented	-	Yes	Yes	Yes	38,236	109
5	Bihar	100%	83%	Implemented	Implemented	Yes	Yes	Yes	41,483	62
6	Chandigarh	100%	100%	NA	NA	Yes	Yes	Yes	0	0
7	Chhattisgarh	100%	100%	Implemented	Implemented	Yes	Yes	Yes	12,294	11,914
8	D & N Haveli	100%	100%	Implemented	Implemented	Yes	Yes	Yes	62	62
9	Daman & Diu	100%	100%	Implemented	Implemented	Yes	Yes	Yes	51	51
10	Delhi	100%	100%	Implemented	Implemented	Yes	Yes	Yes	2,254	0
11	Goa	100%	100%	Implemented	Implemented	Yes	Yes	Yes	446	42
12	Gujarat	100%	98%	Implemented	Implemented	Yes	Yes	Yes	17,210	17,210
13	Haryana	100%	100%	Implemented	Implemented	Yes	Yes	Yes	9,399	9,399
14	Himachal Pradesh	100%	94%	Implemented	Implemented	Yes	Yes	Yes	4,934	4,933
15	Jammu & Kashmir	100%	59%	Up to TSOs*	-	Yes	Yes	Yes	6,583	6,392
16	Jharkhand	100%	97%	Implemented	Implemented	Yes	Yes	Yes	23,356	23,356
17	Karnataka	100%	100%	Implemented	Implemented	Yes	Yes	Yes	20,114	18,849
18	Kerala	100%	98%	Implemented	-	Yes	Yes	Yes	14,335	14,334
19	Lakshadweep	100%	98%	-	NA	Yes	Yes	Yes	39	39
20	Madhya Pradesh	100%	92%	Implemented	Implemented	Yes	Yes	Yes	23,661	23,661
21	Maharashtra	100%	96%	Implemented	Implemented	Yes	Yes	Yes	52,532	52,532
22	Manipur	100%	30.57%	Partial*	-	Yes	Yes	Yes	2,154	0
23	Meghalaya	100%	0%	-	-	Yes	Yes	Yes	4,651	10
24	Mizoram	100%	86%	Implemented	-	Yes	Yes	Yes	1,250	0
25	Nagaland	100%	57%	-	-	Yes	Yes	Yes	1,691	0
26	Odisha	100%	92%	Implemented	Implemented	Yes	Yes	Yes	12,577	12,577
27	Puducherry	100%	100%	NA	NA	Yes	Yes	Yes	0	0
28	Punjab	100%	98%	Implemented	-	Yes	Yes	Yes	16,657	16,000
29	Rajasthan	100%	96%	Implemented	-	Yes	Yes	Yes	26,361	26,225
30	Sikkim	100%	87%	Implemented	-	Yes	Yes	Yes	1,421	109
31	Tamil Nadu	100%	100%	Implemented	Implemented	Yes	Yes	Yes	34,774	34,774
32	Telangana	100%	100%	Implemented	Implemented	Yes	Yes	Yes	17,170	17,170
33	Tripura	100%	98%	Implemented	Implemented	Yes	Yes	Yes	1,806	1,806
34	Uttar Pradesh	100%	92%	Implemented	implemented	Yes	Yes	Yes	81,137	13,202
35	Uttarakhand	100%	90%	Implemented	-	Yes	Yes	Yes	9,212	8
36	West Bengal	100%	63%	Implemented	Implemented	Yes	Yes	Yes	20,278	0
		100%	83.53%	30	21	36	35	36	5,29,004	3,33,890

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